IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI PRINCIPAL BENCH

(IB)-35(ND)/2018

IN THE MATTER OF:

Sardar Singh

... APPLICANT / PETITIONER

Vs

Anil Special Steel Industries Ltd. & Ors.

RESPONDENTS

SECTION:

Under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 12.02.2018

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Sh. S.K. Mohapatra, Hon'ble Member (T)

PRESENTS:

For the Petitioner(s):-

Sh. Gaurav Bhardwaj, Adv.

For the Respondent(s):-

Ms. Varsha Banerjee, Mr. Milan Singh Negi,

Mr. Kunal Godhani, Advs.

Mr. Pankaj Khetan, Practising Co. Secy.,

For Allahabad Bank-R-3.

ORDER

Order reserved.

(M. M. KUMAR)
PRESIDENT

(S. K. MOHAPATRA) MEMBER (TECHNICAL)

12.02.2018 V.Sethi